- (c) The Salient features of the recommendations made by the Committee relate to services and cadres of the Ministry of Information and Broadcasting; reorganisation of its media units; training of personnel and delegation of administriative and financial powers.
- (d) and (e). The Committee made 98 recommendations. Out of these, 65 recommendations have been accepted by the Government, 4 recommendations have been partially accepted; and 6 recommendations have not been accepted by the Government. Acceptance of the remaining recommendations would depend on the changing requirements and availability of resources from time to time.

## Allotment of LPG Agencies

- 747. SHRI CHHEDI PASWAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the places in Bihar where process of allotment of diesel, petrol, kerosene oil and LPG outlets and dealerships or survey with regard thereto has already been initiated; and
  - (b) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) 188 retail outlet dealerships, 29 LPG distributorships and 31 SKO-LDO dealerships for Bihar have been included in the Marketing Plans 1988-93, 1992-94 and 1989-93 respectively. Selection for these locations is already underway through OSB (Bihar).

In addition, after completion of surveys, Government has approved 95 LPG distributorships in the LPG Marketing Plan 1994-96 and 121 RO dealerships in the RO Marketing Plan 1993-96 for Bihar.

[English]

## Satellite Channel

- 748. SHRI BOLLA BULLI RAMAIAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the Union Government propose to bring a comprehensive Broadcasting Act to regulate satellite channels and allow private satellite channels to uplink from within the country:
  - (b) if so, the salient features of the proposed Act;
- (c) the time by which the legislation is likely to be introduced in this regard;
  - (d) the details of the foreign satellites in the country;
- (e) whether most of the channels are not being utilised properly; and
  - (f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED): (a) Yes, Sir.

- (b) The details are being worked out.
- (c) No time frame can be indicated at present.
- (d) Some of the foreign satellites whose foot prints cover India are Asiasat I, Rimsat, Apstar I, Stationer, Gorijoint and Pas 4.
- (e) and (f). The Government of India does not maintain such details in respect of foreign satellites.

## Women Prisoners in Tihar Jail

- 749. DR. SHRIMATI K.S. SOUNDARAM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of women prisoners in Tihar Jail at present;
- (b) the number of women police officials in Tihar Jail at present;
- (c) whether lady doctors and nurses are there for the treatment of women prisoners; and
- (d) if so, the number of lady doctors, at present and the number of sanctioned posts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON): (a). There were 336 women prisoners lodged in Tihar Jail as on 25.11.1995.

- (b) There are no lady portice officials in Tihar Jail.
- (c) and (d). There is a lady doctor exclusively for the female ward. However, there are no nurses in Tihar Jail. Supplementation is made by NGO support in the form of visiting Gynaecologist (1), Paediatrician (1) and Homeopathic/Ayurvedic Doctor (1) for attending to the patients in the female ward. Two posts of lady doctors are sanctioned out of which one is vacant.

[Translation]

## **Ground Water Resources**

750. SHRI DATTA MEGHE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Maharashtra has sent any proposal to the Union Government for exploration and development of ground water resources under pilot project of the Central Ground Water Board for approval;
  - (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU):
(a) No, Sir.